

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) and (b) A National Minorities Development and Finance Corporation was set up on September 30, 1994 with an authorised capital of Rs. 500 crore. This was to be contributed to the extent of 25% (Rs. 125 crore) by the Central Government and the balance 75% (Rs. 375 crore) by the State Governments.

(c) and (d) The entire share of the Central Government has already been provided to the Corporation as follows :-

(Rs. Crore)	
1994-95	50
1995-96	39
1996-97	36
Total	125

[English]

T and D Losses

5121. PROF. AJIT KUMAR MEHTA : Will the PRIME MINISTER be pleased to state :

(a) whether power equipments worth crores of rupees have been damaged due to wide fluctuations in the frequency of power transmission in the grid especially in the Eastern and Western sectors;

(b) if so, the details thereof;

(c) whether Government have made any inquiry into the mismanagement in the grid operations;

(d) if so, the details thereof; and

(e) the action taken/proposed to be taken by the Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) and (b) As per the information available no damage of equipments due to wide frequency fluctuations in the Western Region has been reported.

As per the information available, certain equipments have been damaged due to high frequency operation of the Eastern Regional Power Grid. The details of damages are given below :

State/ System	Station	Unit	Capacity (MW)	Damage
1	2	3	4	5
DVC	Bokaro 'B'	2	210	Turbine blade failure
WBPDC	Kolaghat	5	210	Turbine blade failure
WBPDC	Kolaghat	3	210	Cracks in Brazing of lacing wires.
BSEB	Patratu	1&3	50	Turbine blade failure
		9	110	

1	2	3	4	5
CEEC	South Gen. Stations	1	67.5	Turbine blade failure
DVC	Durgapur	4	210	Regulatory stage liner damage.

GRIDCO has also reported turbine failure in power stations of National Aluminium Ltd. (NALCO) & Indian Charge Chrome Ltd. (ICCL).

(c) and (d) Central Electricity Authority has set up an Enquiry Committee to look into various aspects of the problem and suggest remedial measures for avoiding recurrence of the problem. The Enquiry Committee has not yet submitted the report.

(e) High frequency operation of the Eastern Regional grid is mainly due to a very low off-peak demand resulting in high peak/off-peak demand ratio. In order to export the off-peak surplus power from Eastern Region to the neighbouring regions, transfer of power from Eastern Region to North Eastern Region (Assam – 100 MW), Southern Region (Andhra Pradesh – 150 MW) has been arranged. Further for transfer of power from Eastern Region to Western Region (Madhya Pradesh – 150 MW) and to Northern Region (100 – 150 MW) action is in process. The Inter-Regional high voltage HVDC link between Eastern Region and Southern Region is under construction and will be ready by February, 1999. This will enable transfer of 500 MW additional power from Eastern Region to Southern Region. To augment the transfer of surplus power from Eastern Region to North Eastern Region, Powergrid is executing 400 KV double circuit line between Bongaigaon (NER) and Malda (ER). Construction of this line is expected to be completed in a year. This will enable exchange of 700 – 800 MW power between Eastern Region and North Eastern Region.

Member (Grid Operation), Central Electricity Authority has also written to all the Chairman of the constituent utilities in the Eastern Region to ensure proper load management for maintaining the frequency within permissible limits.

Haj Goodwill Team

5122. SHRI DARBARA SINGH :
COL. RAO RAM SINGH :

Will the PRIME MINISTER be pleased to state :

(a) whether a good number of Haj returnees have levelled allegations on "goodwill team" sent to Mina for not caring for the victims and instead demanding cars, escorts and special food for themselves;

(b) if so, whether any high level enquiry into the said affairs has been conducted by the Government;

(c) if so, the outcome thereof; and

(d) if not, the reasons thereon ?